

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 341/2022**

IN THE MATTER OF:

DEEPAK AWASTHI

...APPLICANTS

VERSUS

STATE OF UTTAR PRADESH

...RESPONDENT

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Through


Date: 02.04.2025

Place: New Delhi

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**COMPLIANCE REPORT ON BEHALF OF IRRIGATION DEPARTMENT
STATE OF UTTAR PRADESH ALONGWITH THE SUPPORTING
AFFIDAVIT.**

MOST RESPECTFULLY SHOWETH

1. The present Compliance Report is respectfully submitted in compliance with the Order dated 19 November 2024 passed by this Hon'ble Tribunal in OA No. 341/2022 (Deepak Awasthi vs State of U.P. and Others). It is most humbly stated that, pursuant to the said Order, the Irrigation and Water Resources Department Kanpur Nagar was directed to carry out the physical assessment of the flood inundation area in Sarjupurba Colony in the downstream of Ranighat, district Kanpur nagar, in accordance with **Clause 3(l) of The River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016**, "*3.(l) "flood plain" means such area of River Ganga or its tributaries which comes under water on either side of it due to floods corresponding to its greatest flow or with a flood of frequency once in hundred years*" Notification dated 07 October 2016 issued by the Ministry of Water Resources, River Development, and Ganga Conservation. The Hon'ble Tribunal had further directed that this assessment be completed by

31 March 2025 in accordance with the timeline fixed for the Ganga Agency, relying upon the maximum flood in the River Ganga recorded in the last hundred years, and also by taking due note of the one-meter grid spacing DEM (Digital Elevation Model) for precise flood plain demarcation.

2. That in pursuance of these directions, the answering respondent collected and analyzed data on historical flood levels of the River Ganga in Kanpur Nagar District, with assistance from the coordinates (latitude and longitude) provided by the **National Institute of Hydrology, Roorkee**. This analysis was based on the **100-year return period** for flooding, and the **one metre grid spacing DEM (Digital Elevation Model)** was given due consideration in verifying the boundaries of the flood plain area. Subsequently, the Government of Uttar Pradesh, Irrigation and Water Resources Section-4, issued Government **Order No. 24/2025/107/2025-27-Sin0-4-16 (Writ)(NGT)/2023 dated 29 January 2025**, by which the flood plain zone in Kanpur Nagar District was officially notified. A copy of the said Government Order is annexed as **Annexure-1**.
3. That in continuation of the above, and acting in furtherance of this Hon'ble Tribunal's directions, the Department proceeded to demarcate physically the flood plain zone in the Sarjupurba area of Kanpur Nagar District. Subsequently pillars were installed at relevant points to distinctly mark these boundaries, and the photographs depicting the installed pillars are collectively placed on record as **Annexure-2**.
4. That it is respectfully submitted that while the Department is responsible for identifying, notifying, and demarcating the flood plain area in accordance

with the applicable regulations and directives which has been complied as stated above, any concerns or complaints **regarding encroachments** in the flood plain zone remain within the statutory **jurisdiction of the Kanpur Development Authority**. This authority is vested with the requisite power and responsibility to address issues of unauthorized occupation or construction and to initiate any removal or enforcement action that may be necessary.

5. That in light of the above compliance steps, it is earnestly prayed that this Hon'ble Tribunal may graciously take note of the present Compliance Report and accept the actions taken by the Irrigation and Water Resources Department as fulfillment of its responsibilities under the Order dated 19 November 2024. The Department shall continue to extend its full cooperation and shall abide by any further directions that this Hon'ble Tribunal may be pleased to issue for ensuring the preservation and protection of the River Ganga in Kanpur Nagar District.

Through



Date: 02.04.2025
Place: New Delhi

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ADVOCATE
STANDING COUNSEL FOR STATE OF UTTAR PRADESH
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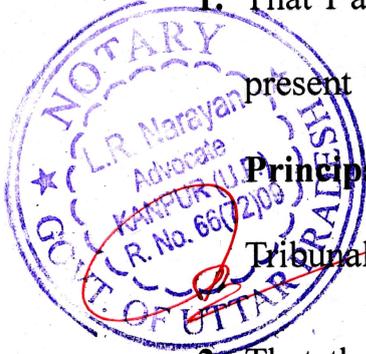
AFFIDAVIT

I, **Raghvendra Singh Yadav** aged about 35 years S/o Shri Kamendra Singh Yadav is presently posted **Assistant Engineer Ist** at **Irrigation and water Department, Kanpur, Uttar Pradesh**, do hereby solemnly affirm and state as under:

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit on behalf of **Principal Secretary Irrigation department state of U.P** before this Tribunal.

2. That the accompanying Report has been drafted by our counsel upon my instructions.

3. That the contents of the accompanying Report are true and correct, and the knowledge has been derived from official records and nothing material has been concealed therefrom.



Raghvendra

DEPONENT

VERIFICATION

Verified on solemn affirmation at Kanpur on this 03rd day of April, 2025,
that the contents of the foregoing affidavit are true and correct to the best of my
knowledge and no part of it is false and nothing material has been concealed
therefrom.

Raghvendra

DEPONENT



Sworn before me this day of _____
by Shri. Raghvendra Singh Yadav to whom the
Contents of this affidavit have been
read over and explained who is duly
identified. Sri. _____

L.R. NARAYAN (Advocate)
Govt. Notary, Kanpur (U.P.)
03/04/25

महत्वपूर्ण

संख्या-24/2025/107/2025-27-सिं0-4-16(रिट)(एन0जी0टी0)/2023

प्रेषक,

डॉ० अरविन्द कुमार चौरसिया,
विशेष सचिव,
उत्तर प्रदेश शासन।

सेवा में,

- | | |
|--|---|
| 1. अपर मुख्य सचिव/प्रमुख सचिव,
नगर विकास विभाग,
उ०प्र० शासन। | 2. अपर मुख्य सचिव/प्रमुख सचिव,
आवास एवं शहरी नियोजन विभाग,
उ०प्र०,शासन। |
| 3. अपर मुख्य सचिव/प्रमुख सचिव,
राजस्व विभाग,
उ०प्र० शासन। | 4. प्रमुख अभियन्ता एवं विभागाध्यक्ष,
सिंचाई एवं जल संसाधन विभाग,
उ०प्र०,लखनऊ। |

सिंचाई एवं जल संसाधन अनुभाग-4 लखनऊ:

दिनांक: 29 जनवरी, 2025

विषय: ओ.ए.संख्या-515/2023 गंगा प्रदूषण बनाम उत्तर प्रदेश राज्य व अन्य (पूर्व में ओ.ए. संख्या-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इंडिया व अन्य) में मा. राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 12-11-2024 के अनुपालन में गंगा नदी के सेगमेंट बी. फेज-2 (उन्नाव से बलिया) तक फलड प्लेन जोन घोषित किये जाने के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक ओ.ए.संख्या-515/2023 गंगा प्रदूषण बनाम उत्तर प्रदेश राज्य व अन्य (पूर्व में ओ.ए. संख्या-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इंडिया व अन्य) में मा. राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 12-11-2024 एवं मुख्य अभियन्ता (जल संसाधन) कार्यालय प्रमुख अभियन्ता, सिंचाई एवं जल संसाधन विभाग, उ०प्र० के पत्र दिनांक 16-12-2024 का कृपया सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा गंगा नदी के सेगमेंट बी. फेज-2 (उन्नाव से बलिया) तक 100 वर्ष के रिटर्न पीरियड की बाढ़ के आधार पर बाढ़ मैदान क्षेत्र के निर्धारण एवं सीमांकन हेतु अधिसूचना निर्गत किये जाने के सम्बन्ध में उपलब्ध कराया गया है।

2- मा. राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ.ए.संख्या-515/2023 गंगा प्रदूषण बनाम उत्तर प्रदेश राज्य व अन्य (पूर्व में ओ.ए. संख्या-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इंडिया व अन्य) में पारित आदेश दिनांक 12-11-2024 के प्रस्तर- 6 में निम्ननिर्देश दिये गये हैं:-

"6. Learned Counsel for the State of UP has informed that simultaneously the exercise of ground truthing verification is in progress and after receipt of the final report, the said exercise will be completed by 15.12.2024. He has submitted that the delineation work of the stretch of 700 km of River Ganga in State of UP in Phase-II will be completed by 31st of December, 2024 and, thereafter, within four weeks the final notification will be issued."

3. मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 12-11-2024 के अनुपालन में प्रमुख अभियन्ता एवं विभागाध्यक्ष सिंचाई एवं जल संसाधन विभाग द्वारा उपलब्ध कराये गए प्रस्तावानुसार गंगा नदी के सेगमेंट बी. फेज-2 (उन्नाव से बलिया) तक 100 वर्ष के रिटर्न पीरियड की बाढ़ के आधार पर

1- यह शासनादेश इलेक्ट्रानिकली जारी किया गया है, अतः इस पर हस्ताक्षर की आवश्यकता नहीं है।

2- इस शासनादेश की प्रमाणिकता वेब साइट <http://shasanadesh.up.gov.in> से सत्यापित की जा सकती है।

बाढ़ मैदान क्षेत्र के निर्धारण एवं सीमांकन हेतु Coordinates (Latitude & Longitude) के आधार पर प्रदेश के सीमान्तर्गत निम्नलिखित जनपदों में फ्लड प्लेन जोन अधिसूचित किया जाना है:-

क्रमांक	जनपद	लांगीट्यूड एवं लैटिट्यूड
1.	कानपुर	संलग्नक-1
2.	उन्नाव	संलग्नक-2
3.	फतेहपुर	संलग्नक-3
4.	रायबरेली	संलग्नक-4
5.	कौशाम्बी	संलग्नक-5
6.	प्रतापगढ़	संलग्नक-6
7.	प्रयागराज	संलग्नक-7
8.	मीरजापुर	संलग्नक-8
9.	भदोही	संलग्नक-9
10.	वाराणसी	संलग्नक-10
11.	चंदौली	संलग्नक-11
12.	गाजीपुर	संलग्नक-12
13.	बलिया	संलग्नक-13

4- इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि ओ.ए.संख्या-515/2023 गंगा प्रदूषण बनाम उत्तर प्रदेश राज्य व अन्य (पूर्व में ओ.ए. संख्या-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इंडिया व अन्य) में मा. राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 12-11-2024 के अनुपालन में गंगा नदी के सेगमेंट बी. फेज-2 (उन्नाव से बलिया) तक फ्लड प्लेन जोन के Coordinates (Latitude & Longitude)(प्रति संलग्न) के आधार पर फ्लड प्लेन जोन निर्धारित किया जाता है इस सम्बन्ध में एन.एम.सी.जी, मा० राष्ट्रीय हरित अधिकरण एवं विभिन्न मा० न्यायालयों द्वारा समय समय पर पारित दिशा-निर्देश एवं आदेश प्रभावी होंगे।

5. उक्त निर्देशों का कड़ाई से अनुपालन सुनिश्चित किया जाये।

संलग्न-यथोक्त

भवदीय,
डॉ० अरविन्द कुमार चौरसिया
विशेष सचिव।

- 1- यह शासनादेश इलेक्ट्रानिकली जारी किया गया है, अतः इस पर हस्ताक्षर की आवश्यकता नहीं है।
- 2- इस शासनादेश की प्रमाणिकता वेब साइट <http://shasanadesh.up.gov.in> से सत्यापित की जा सकती है।

पृष्ठांकन संख्या-24/2025/107/2025-27-सिं0-4-16(रिट)(एन0जी0टी0)/2023 दिनांक 29 जनवरी,2025
प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. मुख्य सचिव, उ0प्र0 शासन।
2. अध्यक्ष राजस्व परिषद, प्रयागराज।
3. अपर मुख्य सचिव/प्रमुख सचिव, वन एवं पर्यावरण एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन।
4. अपर मुख्य सचिव/प्रमुख सचिव, भूतत्व एवं खनिकर्म विभाग, उ0प्र0 शासन।
5. अपर मुख्य सचिव/प्रमुख सचिव, औद्योगिक विकास विभाग, उ0प्र0 शासन।
6. अपर मुख्य सचिव/प्रमुख सचिव, कृषि विभाग, उ0प्र0 शासन।
7. सदस्य सचिव, प्रदूषण नियंत्रण बोर्ड लखनऊ।
8. आवास आयुक्त, उ0प्र0 आवास विकास परिषद, लखनऊ।
9. प्रमुख अभियन्ता (परियोजना), सिंचाई एवं जल संसाधन विभाग, उ0प्र0, प्रमुख अभियन्ता (परिकल्प एवं नियोजन) सिंचाई एवं जल संसाधन विभाग, उ0प्र0 एवं प्रमुख अभियन्ता (यांत्रिक), सिंचाई एवं जल संसाधन विभाग, उ0प्र0 लखनऊ।
10. संबंधित जनपद के जिलाधिकारी/वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक, उ0प्र0।
11. संबंधित जनपद के मुख्य कार्यकारी अधिकारी, औद्योगिक विकास प्राधिकरण, उ0प्र0।
12. संबंधित जनपद के विकास प्राधिकरण के उपाध्यक्ष, उ0प्र0।
13. संबंधित जनपद के प्रशासक/मुख्य नगर अधिकारी, नगर निगम/नगर पालिका, उ0प्र0।
14. संबंधित क्षेत्र के नगर पालिका परिषद/नगर पंचायत के अध्यक्ष, उ0प्र0।
15. समस्त विनियमित क्षेत्रों के नियत प्राधिकारी, उ0प्र0।
16. संबंधित क्षेत्र के अध्यक्ष, विशेष क्षेत्र विकास प्राधिकरण, उ0प्र0।
17. निदेशक, सूचना एवं जनसम्पर्क विभाग को इस आशय से प्रेषित की उक्त सूचना प्रदेश के व्यापक प्रचार-प्रसार वाले दैनिक समाचार पत्रों में प्रकाशित कराते हुए स्थानीय दूरदर्शन पर समाचार के माध्यम से प्रसारित कराने का कष्ट करें।
18. सिंचाई एवं जल संसाधन अनुभाग-2 को उपर्युक्त प्रस्तर-4 के अनुसार कार्यवाही सुनिश्चित किये जाने हेतु।
19. सिंचाई एवं जल संसाधन विभाग के समस्त अनुभाग।
20. मुख्य अभियन्ता(शारदा सहायक) सिंचाई एवं जल संसाधन विभाग, लखनऊ।
21. गार्ड फाईल।

आज्ञा से,
 अमित प्रणव
 संयुक्त सचिव ।

- 1- यह शासनादेश इलेक्ट्रानिकली जारी किया गया है, अतः इस पर हस्ताक्षर की आवश्यकता नहीं है ।
- 2- इस शासनादेश की प्रमाणिकता वेब साइट <http://shasanadesh.up.gov.in> से सत्यापित की जा सकती है

District wise coordinates of 100 Year flood inundation extent

Dist: Kanpur

Left Bank		
SN	Easting	Northing

Right Bank		
SN	Easting	Northing
1	80.277	26.507
2	80.279	26.506
3	80.280	26.505
4	80.282	26.505
5	80.283	26.506
6	80.285	26.506
7	80.287	26.506
8	80.288	26.505
9	80.290	26.505
10	80.289	26.506
11	80.290	26.507
12	80.292	26.507
13	80.294	26.507
14	80.294	26.506
15	80.296	26.505
16	80.298	26.505
17	80.300	26.505
18	80.302	26.505
19	80.304	26.504
20	80.306	26.504
21	80.308	26.503
22	80.309	26.503
23	80.311	26.502
24	80.313	26.501
25	80.315	26.500
26	80.317	26.500
27	80.318	26.499
28	80.320	26.498
29	80.321	26.496
30	80.323	26.495
31	80.324	26.494
32	80.326	26.493
33	80.328	26.492
34	80.329	26.491
35	80.331	26.491
36	80.333	26.490
37	80.335	26.489
38	80.337	26.489
39	80.339	26.488
40	80.340	26.487
41	80.342	26.486
42	80.344	26.485
43	80.346	26.484
44	80.348	26.484
45	80.349	26.483
46	80.351	26.482
47	80.352	26.480
48	80.354	26.480
49	80.356	26.479

Dist: Kanpur

Left Bank		
SN	Easting	Northing

Right Bank		
SN	Easting	Northing
50	80.358	26.478
51	80.359	26.477
52	80.361	26.476
53	80.362	26.475
54	80.364	26.473
55	80.365	26.472
56	80.367	26.471
57	80.368	26.470
58	80.370	26.469
59	80.371	26.467
60	80.373	26.466
61	80.374	26.465
62	80.375	26.463
63	80.377	26.462
64	80.378	26.460
65	80.379	26.459
66	80.380	26.457
67	80.381	26.456
68	80.382	26.454
69	80.383	26.453
70	80.385	26.452
71	80.386	26.450
72	80.387	26.449
73	80.389	26.448
74	80.390	26.446
75	80.392	26.445
76	80.393	26.444
77	80.394	26.443
78	80.396	26.441
79	80.397	26.440
80	80.399	26.439
81	80.400	26.438
82	80.402	26.436
83	80.404	26.435
84	80.405	26.435
85	80.407	26.434
86	80.408	26.432
87	80.409	26.431
88	80.411	26.429
89	80.412	26.428
90	80.413	26.426
91	80.414	26.425
92	80.416	26.424
93	80.417	26.423
94	80.419	26.421
95	80.420	26.420
96	80.422	26.419
97	80.423	26.418
98	80.425	26.417

Dist: Kanpur

Left Bank		
SN	Easting	Northing

Right Bank		
SN	Easting	Northing
99	80.427	26.416
100	80.429	26.415
101	80.430	26.415
102	80.432	26.414
103	80.434	26.413
104	80.435	26.412
105	80.437	26.411
106	80.439	26.410
107	80.441	26.409
108	80.442	26.408
109	80.444	26.407
110	80.445	26.406
111	80.447	26.405
112	80.449	26.404
113	80.450	26.403
114	80.452	26.402
115	80.453	26.400
116	80.455	26.399
117	80.457	26.398
118	80.458	26.397
119	80.460	26.396
120	80.461	26.395
121	80.463	26.394
122	80.464	26.393
123	80.466	26.392
124	80.467	26.390
125	80.469	26.389
126	80.470	26.388
127	80.472	26.387
128	80.473	26.386
129	80.475	26.385
130	80.477	26.384
131	80.478	26.383
132	80.480	26.382
133	80.481	26.381
134	80.483	26.380
135	80.485	26.380
136	80.487	26.379
137	80.488	26.378
138	80.490	26.377
139	80.491	26.375
140	80.491	26.373
141	80.492	26.372
142	80.493	26.370
143	80.494	26.368
144	80.495	26.367
145	80.494	26.367
146	80.493	26.367
147	80.493	26.365

Left Bank		
SN	Easting	Northing

Right Bank		
SN	Easting	Northing
148	80.493	26.363
149	80.494	26.362
150	80.496	26.361
151	80.497	26.360
152	80.499	26.360
153	80.500	26.361
154	80.501	26.361
155	80.503	26.361
156	80.505	26.360
157	80.506	26.358
158	80.508	26.357
159	80.509	26.356
160	80.511	26.355
161	80.512	26.353
162	80.513	26.352
163	80.514	26.350
164	80.515	26.349
165	80.516	26.347
166	80.518	26.346
167	80.520	26.345
168	80.521	26.344
169	80.523	26.343
170	80.524	26.342
171	80.525	26.340
172	80.526	26.339
173	80.527	26.337
174	80.527	26.335
175	80.527	26.333
176	80.527	26.332
177	80.528	26.330
178	80.528	26.328
179	80.528	26.326
180	80.529	26.325
181	80.530	26.323
182	80.531	26.321
183	80.532	26.320
184	80.533	26.318
185	80.534	26.317
186	80.535	26.315
187	80.536	26.314
188	80.537	26.312
189	80.538	26.310
190	80.539	26.309
191	80.539	26.307
192	80.540	26.305
193	80.541	26.304
194	80.542	26.302
195	80.543	26.301
196	80.544	26.299

Dist: Kanpur

Left Bank		
SN	Easting	Northing

Right Bank		
SN	Easting	Northing
197	80.545	26.297
198	80.546	26.296
199	80.546	26.294
200	80.547	26.292
201	80.547	26.291
202	80.548	26.289
203	80.548	26.287
204	80.549	26.286
205	80.550	26.284
206	80.552	26.283
207	80.553	26.281
208	80.553	26.280
209	80.553	26.278
210	80.554	26.276
211	80.554	26.274
212	80.554	26.272
213	80.555	26.271
214	80.556	26.269
215	80.556	26.267
216	80.556	26.266
217	80.556	26.264
218	80.556	26.262
219	80.556	26.260
220	80.556	26.258
221	80.555	26.257
222	80.555	26.255
223	80.555	26.253
224	80.554	26.251
225	80.554	26.249
226	80.554	26.248
227	80.553	26.246
228	80.553	26.244
229	80.553	26.242
230	80.553	26.240
231	80.552	26.239
232	80.552	26.237
233	80.551	26.235
234	80.550	26.234
235	80.550	26.232
236	80.549	26.230
237	80.548	26.229
238	80.547	26.227
239	80.546	26.225
240	80.545	26.224
241	80.543	26.223
242	80.541	26.223
243	80.540	26.221
244	80.539	26.220
245	80.539	26.218

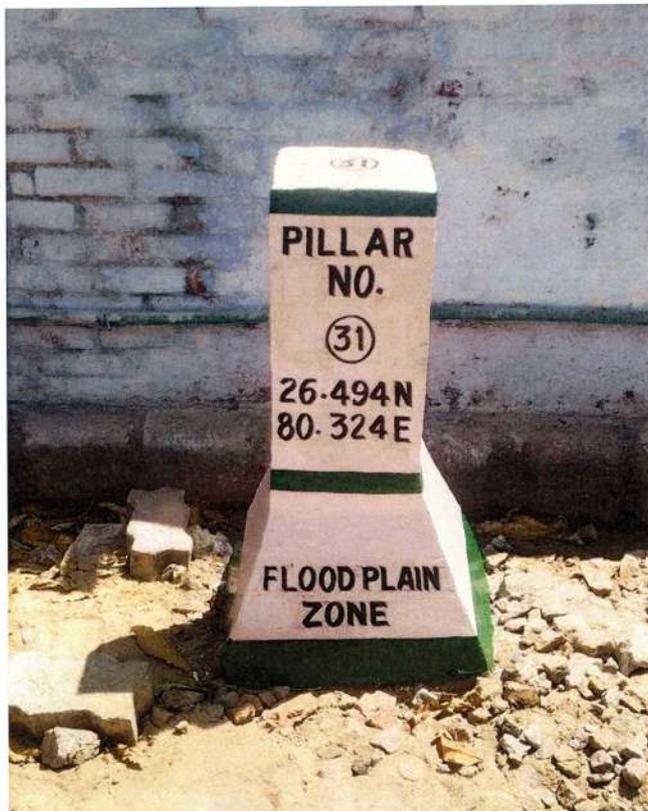
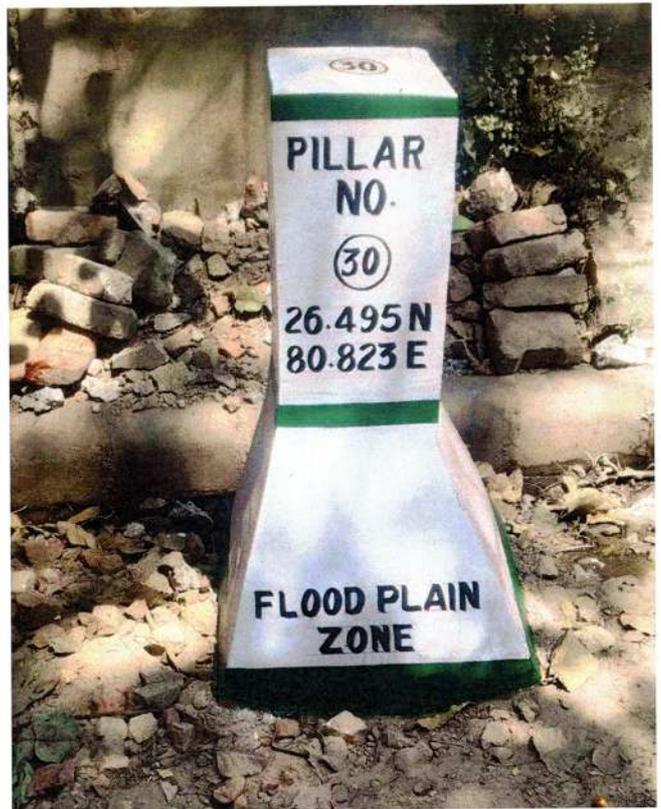
Dist: Kanpur

Left Bank		
SN	Easting	Northing

Right Bank		
SN	Easting	Northing
246	80.538	26.216
247	80.538	26.215
248	80.538	26.213

(A) *Amr*
20/12/20

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बैराज निर्माण खण्ड-2
कानपुर

Bjm
आधशाम आभयन्ता
बैराज निर्माण खण्ड-2
कानपुर